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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 14.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 78/BB/17	-	For further arguments on maintainability	73(4)	Mrs Padmavathy Ramachandran Vs Anytime Mediacare Services Pvt Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
4.	ABHIJIT AUR 9663309317	Petitioner	

ORDER

Counsel for petitioner is present. He is directed to submit written submission as to how the amount given to the company falls within the purview of deposits before taking further steps. List it on 20.09.2017.


MEMBER(J)


MEMBER(T)